

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1373/2024**

IN THE MATTER OF:

News Item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024

I N D E X

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FILED BY:



NEW DELHI
DATED: 29.04.2025

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IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI
ORIGINAL APPLICATION NO.1373/2024

IN THE MATTER OF:

News item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024

DATE OF HEARING: 30.04.2025

SUBMISSION ON BEHALF OF DISTRICT MAGISTRATE (NORTH EAST) IN COMPLIANCE OF THIS HON'BLE TRIBUNAL ORDER DATED 22.04.2025.

I Ajay Kumar aged about 48 years, S/o Sh. Deonath Prasad presently posted as District Magistrate (North East) Delhi, do hereby solemnly affirm and state on oath as under.

1. I, the above-named deponent, do hereby solemnly affirm and state that I am well conversant with the facts of the present case and am deposing on the basis of office records.
2. The response on behalf of District Magistrate, North East Delhi is herein as under:
 - a. That it is most respectfully submitted that no sand mining activity is permitted along the banks of River Yamuna in the territory of Government of National Capital of Delhi.
 - b. It is also submitted that a letter dated 04.12.2024 received from DM (Ghaziabad) regarding illegal sand mining was sent to the DCP(North East) and to the DCP (Central) to take necessary action in order to prevent illegal sand mining in River Yamuna.
 - c. It is also submitted that subsequently another letter dated 20.03.2025 was received from DM (Ghaziabad) in continuation of his earlier letter dated 04.12.2024. In this letter the area of sand mining was given as 'Sungarpur' and Geo Cordinates were also provided which were not available in previous letter. This letter has been sent to DCP (Outer North) and DM(North) for appropriate action as village Sungarpur falls in North District.
 - d. The riverbed of Yamuna where illegal sand mining can be done, is inspected from time to time by SDM/Tehsildar (Karawal Nagar) . However, no incident has been noticed and no such vehicle carrying sand has been seized during last one year. However, continuous vigil is being maintained and local police has also been involved to lodge FIR for such violation, if any noticed.
 - e. The office of SDM(Karawal Nagar) also conducts field inspections time to time to prevent illegal sand mining in River Yamuna.



Ajay Kumar

AJAY KUMAR
District Magistrate (North-East)

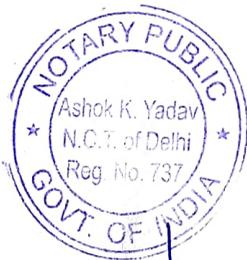
- f. It is also submitted that Delhi Police has been instructed to keep strict vigil against any illegal mining activity along the banks of river Yamuna and take necessary action as per law.

Report/reply is being submitted for kind consideration before this Hon'ble Tribunal. Undersigned assures that the orders/directions passed by this Hon'ble Tribunal shall be complied timely in letter and spirit.



Ajay Kumar
(AJAY KUMAR)
DISTRICT MAGISTRATE
DISTRICT NORTH-EAST

AJAY KUMAR
District Magistrate (North-East)



ATTESTED

Ashok K. Yadav
NOTARY PUBLIC
DELHI (INDIA)

OFFICE OF SUB-DIVISIONAL MAGISTRATE (KARAWAL NAGAR)
GOVERNMENT OF N.C.T. OF DELHI
D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-93

F. No./SDM/KN /2025/ 363-369

Dated: 22/04/2025

To

The DCP (Outer North)
Guru Harkishan Marg,
Maulana Azad Society,
Pushpanjali Enclave, Pitampura
Delhi- 110034

DOCUMENT 1

Sub: Regarding issues of sand mining in Yamuna Flood plains.

Sir,

Please find enclosed herewith a letter dated 20.03.2025 from the District Magistrate (Ghaziabad) on the subject cited above.

In this regard, it is requested to direct the concerned police authorities to take necessary action regarding illegal sand lifting in River Yamuna. Further may have request to deploy police personnel for 24-hour patrolling duty in the aforementioned area to stop illegal sand lifting from the above site. ATR may be intimated to DM(Ghaziabad) also.

This may be treated as most urgent.

Encl: As above.



(AMOD BARTH WAL)
SDM KARAWAL NAGAR

Copy forwarded for information and necessary action:-

1. District Magistrate, District Ghaziabad Raj Nagar Ghaziabad, Uttar Pradesh 201002.
2. PA to DM(North District, Delhi), DM North Office complex, G.T. Karnal Road, Alipur, Delhi.
3. PA to DM (North East), DC Office Complex Nand Nagri Delhi-110093.
4. Reader to DCP(North East), Seelampur GT Road Delhi-110032.
5. ACP Alipur, Delhi 110036
6. AE, I&FC Deptt.



(AMOD BARTH WAL)
SDM KARAWAL NAGAR

प्रेषक,

जिलाधिकारी,
गाजियाबाद।

सेवा में,

जिलाधिकारी,
नोर्थ ईस्ट दिल्ली।

पत्र सं० :- 321 / ख०अनु०-गाजि० / 2024-25

दिनांक: 20/03/2025

विषय:- दिल्ली की ओर से अवैध खनन किये जाने करने के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र सं० 102 / खनिज अनु०-गाजि० / 24-25 दिनांक 04.12.2024 व 93 / ख०अनु०-गाजि० / 2023-24 दिनांक 30.11.2024 (छायाप्रति संलग्न) का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा यमुना नदी में दिल्ली की ओर से किये जा रहे साधारण बालू के अवैध खनन के सम्बंध में अवगत कराते हुये अवैध खननकर्ताओं के विरुद्ध कार्यवाही किये जाने का अनुरोध किया गया था।

उपरोक्त के सम्बंध में यहाँ पुनः अवगत कराना है कि दिनांक 17.02.2025 को खान अधिकारी, गाजियाबाद एवं क्षेत्रीय लेखपाल द्वारा ग्राम नौरसपुर तहसील लोनी क्षेत्र का निरीक्षण किया गया। निरीक्षण के दौरान पाया गया कि उत्तर प्रदेश की सीमा से बाहर ग्राम सुंगरपुर, दिल्ली की ओर लगभग 12000 घ०मी० साधारण बालू का अवैध खनन किया गया है। उक्त अवैध खनन आपके सीमा क्षेत्र में किया गया है तथा उक्त अवैध खनन के सम्बंध में आपके स्तर से कार्यवाही किया जाना अपेक्षित है।

उक्त के अतिरिक्त खान अधिकारी गाजियाबाद द्वारा मा० न्यायालय एन०जी०टी०, नई दिल्ली में योजित याचिका सं० OA No. 1003/2024 Mr. Ashok Kumar and Anr. Versus State of U.P. & Ors. में पारित आदेश दिनांक 14.02.2025 के अनुपालन में दिनांक 11.03.2025 को सायं लगभग 05.00 बजे बालू खनन पट्टा क्षेत्र ग्राम पचायरा (खण्ड-2) का औचक निरीक्षण किया गया। निरीक्षण के दौरान बालू खनन क्षेत्र ग्राम पचायरा खण्ड-2 में मा० न्यायालय एन०जी०टी०, नई दिल्ली के आदेश दिनांक 14.02.2025 के अनुपालन में खनन कार्य पूर्णतः बंद पाया गया, परन्तु यमुना नदी के दूसरी ओर दिल्ली की तरफ काफी बड़े स्तर पर नदी की जलधारा में सक्शन पम्प, लिफ्टर व नॉव आदि की सहायता से साधारण बालू का अवैध खनन होता देखा गया। दिल्ली की ओर किये जा रहे साधारण बालू के अवैध खनन के सम्बंध में कई बार दिल्ली प्रशासन को अवगत कराया गया परन्तु अवैध खननकर्ताओं द्वारा खुले-आम निरन्तर अवैध खनन किया जा रहा है, जिस कारण मा० एन०जी०टी० में उ०प्र० राज्य की छवि भी धुमिल होती है एवं जो खनन पट्टे जनपद में नियमानुसार राजस्व जमा कर कार्य करते हैं, उन पर प्रतिकूल प्रभाव पड़ता है। अतः यमुना नदी की जलधारा में दिल्ली की ओर से किये जा रहे साधारण बालू के अवैध खनन पर अंकुश लगाया जाना अति आवश्यक है।

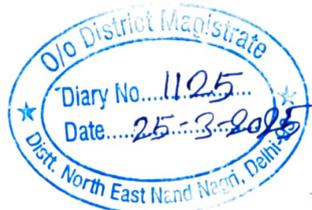
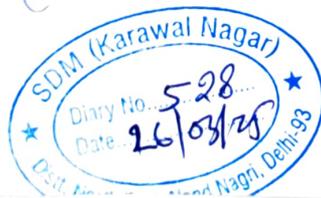
अतः उपरोक्त के दृष्टिगत आपसे पुनः अनुरोध है कि यमुना नदी क्षेत्र में दिल्ली की ओर से किये जा रहे अवैध खनन को रूकवाते हुये अवैध खननकर्ताओं के विरुद्ध कार्यवाही कराने एवं सम्बंधित थानाध्यक्षों को निगरानी रखने हेतु निर्देशित करने का कष्ट करें।

संलग्नक:- जांच के दौरान लिये गये फोटो व विडियो।

Please discuss
ATN

Adl SDM

SDM (KN)

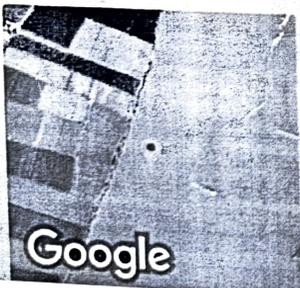


20/3/2025
जिलाधिकारी
गाजियाबाद।

23/e

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GPS Map Camera

Panchayara, Uttar Prad...

, Tehari Dawlatpur, Panchayara, Uttar Pradesh 201102, India

Lat 28.80503° Long 77.205655°

11/03/2025 04:57 PM GMT +05:30

DOCUMENT 2



OFFICE OF SUB-DIVISIONAL MAGISTRATE (KARAWAL NAGAR)
GOVERNMENT OF N.C.T. OF DELHI
D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-93

F. No./SDM/KN/2024/1096

Dated: 16/12/2024

To

The DCP (North-East)
DCP Office Complex
Seelampur, Delhi 53

Sub:- Regarding Yamuna's flow is being direvted towards Uttar Pradesh by illegal mining towards Delhi.

Sir,

Please find enclosed herewith a letter dated 04.12.2024 received from District Magistrate, District Ghaziabad, regarding illegal mining in River Yamuna in Delhi side.

In this regard you are requested to look into this matter and take necessary action at the earliest.

Encl : As above.



Your's sincerely

VINOD KUMAR SINGH
EXECUTIVE MAGISTRATE
(KARAWAL NAGAR)

Copy for information to :

1. The District Magistrate, District Ghaziabad, Office of the District Magistrate, Rajnagar, Ghaziabad-201001 (UP)



OFFICE OF SUB-DIVISIONAL MAGISTRATE (KARAWAL NAGAR)
GOVERNMENT OF N.C.T. OF DELHI
D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-93

F. No./SDM/KN/2024/1107

Dated: 17/12/2024

To

The DCP (Central)
Sansad Marg
Conought Place, Delhi 01

Sub:- Regarding Yamuna's flow is being direvted towards Uttar Pradesh by illegal mining towards Delhi.

Sir,

Please find enclosed herewith a letter dated 04.12.2024 received from District Magistrate, District Ghaziabad, regarding illegal mining in River Yamuna in Delhi side.

In this regard you are requested to look into this matter and take necessary action at the earliest.

Encl : As above.



Your's sincerely

V. K. Singh
16/12/2024
VINOD KUMAR SINGH
EXECUTIVE MAGISTRATE
(KARAWAL NAGAR)

Copy for information to :

1. The District Magistrate, District Ghaziabad, Office of the District Magistrate, Rajnagar, Ghaziabad-201001 (UP)